

C. A. T. Bench, JAIPUR

Date of Order	Orders
3.12.96	Q. P. D. Khanna, Counsel for the Petitioner. Sh. H. K. Kapoor, C.A., departmental representative for the Deptt. The learned Counsel for the petitioner does not want to press this Contempt Petition. This Contempt Petition is, therefore, dismissed. Notices issued are discharged. (O. P. SHARMA) Administrative Member C. Krishna (CHAL KRISHNA) Vice Chairman (J) <i>Copy sent to L-1 to the Counsel vide 8/17 to 8/18 13-12-96</i> <i>21</i> <i>Teer</i>

10/12/96